

SL. No.18

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1232/2022 in Company Petition IB/90/2022
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	L&T Finance limited
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	7 of IBC

ORDER

The counsel for the Petitioner filed withdrawal memo, seeking permission to withdraw the application. Permission to withdraw this application is granted and application is accordingly dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)